

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:250
ANSWERED ON:06.12.2000
NATIONAL WATER POLICY
CHINTAMAN NAVSHA WANAGA;RAMSHETH THAKUR

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government the National Water Resources Council(NWRC) had recommended setting up of a Group of Ministers to examine the issue of disagreement of the State Governments on water sharing and also attempt to reach consensus on them;
- (b) if so, the details thereof alongwith the composition of the Group of Ministers;
- (c) whether all the State Governments have been represented in this Group; and
- (d) if so, the details thereof and specific objectives put before the Group of Ministers to take a decision?

Answer

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) STARRED QUESTION NO.250 TO BE ANSWERED IN THE LOK SABHA ON 6.12.2000 REGARDING NATIONAL WATER POLICY

The National Water Resources Council, in its fourth Meeting held under the Chairmanship of the Hon'ble Prime Minister on 7th July, 2000 decided to constitute a Working Group of Ministers of all the States /Union territories under the Chairmanship of Union Minister of Water Resources to examine the draft of the revised National Water Policy and the draft of the National Policy Guidelines for water allocation amongst states, in order to achieve greater convergence and agreement on issues involving divergent views amongst the members of the Council. The Working Group has been constituted under the chairmanship of the Union Minister of Water Resources on 9th October, 2000 with Ministers from all the States and Lt. Governor/Administrator of Union Territories with the following objectives / functions:

- i) To examine the draft National Water Policy (revised) and draft National Policy Guidelines for Water Allocation amongst States to achieve greater convergence and agreement on issues involving divergent views amongst the members of the Council.
- ii) After attaining near consensus on the issues having divergent views amongst the members of the Council, a report will be submitted to the next meeting of the National Water Resources Council for consideration/approval.
- iii) To discuss and examine any other item(s) as deemed appropriate by the Chairman of the Working Group.